(iii) The Khalistan Liberation Force and all its manifestations

(b) The National Investigation Agency (NIA) has arrested 418 accused persons under UAPA during the last three years. However, the States Police also detain accused persons under UAPA, the details of which are not maintained by the Central Government.

(c) No, Sir.

(d) The Government has not released any person detained under UAPA. However, the data of persons detained under UAPA and released on the order of the competent courts is not maintained by the Government.

Ration allowance of personnel of security forces

2309. DR. SANTANU SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the daily ration allowance of personnel of Central Security Forces and when was it last revised; and

(b) whether Government has any data on the causes of non-combat deaths of security forces personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) The rate of daily Ration Money Allowance for Central Armed Police Forces Personnel is ₹ 97.85 per day. The rate was last revised *vide* order dated 07.08.2017.

(b) The CAPFs reported that Illness, Accident, Suicide etc. are some of causes of non-combat deaths of Security Forces personnel.

Benefits to paramilitary forces at par with defence forces

2310. SHRI SANJAY SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has announced in the media on 29th September, 2018 that the benefits available to defence personnel will be given to Central Armed Police Forces (CAPF) *i.e.* CRPF, BSF, ITBP, SSB (Sashastra Seema Bal), Assam Rifles and CISF at par;

- (b) when was it announced in the media; and
- (c) why notification has not been issued so far and the reasons for delay?